

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

M.A.No.2718/2003
O.A.No.2281/2003

New Delhi, the 3rd day of February, 2004

Hon'ble Shri Bharat Bhushan, Member(J)

Shri Niranjan Lal
R/o H.No.69, Jamun Mohalla
Lal Kurti, Meerut Cantt. Applicant

(By Advocate: None)

Versus

1. Union of India (Through Secretary)
Ministry of Defence,
South Block, New Delhi.
2. The Director General EME
MGOS Branch,
Army HQrs., DHQ P.O.,
New Delhi.
3. The Commander
H.Q. Base Workshop(EME)
Meerut Cantt.
4. The Commandant
510, Army Base Workshop
Meerut Cantt. Respondents

(By Advocate: None)

Order(Oral)

None present for the parties even on revised call.

Dismissed in default for want of prosecution.

(Bharat Bhushan)
Member(J)

rb.